

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Subject:- Summer Vacation 2021 – arrangement notified.


ORDER

No. 344 of 2021/RG/GS Dated: 29-05-2021

1. It is hereby notified that the Hon'ble High Court of Jammu and Kashmir will remain closed for summer vacation with effect from 7th June, 2021 to 25th June, 2021 (both days inclusive). The period commencing from 7th day of June to 12th day of June, 2021 shall be **No work period** for the Hon'ble High Court
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999 Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both the wings of the High Court of Jammu and Kashmir, named in Column (1) below, to be the vacation Judges to hear all matters of urgent nature for the period mentioned against their names in Column (2).

(1)		(2)
Srinagar Wing		
Hon'ble Mr. Justice Sanjeev Kumar	:	14 th to 18 th June, 2021
Hon'ble Mr. Justice Vinod Chatterji Koul	:	21 st to 24 th June, 2021
Jammu Wing		
Hon'ble Mr. Justice Javid Iqbal Wani	:	14 th to 18 th June, 2021
Hon'ble Mr. Justice Sanjay Dhar	:	21 st to 24 th June, 2021

By order.


(Jawad Ahmed)
Registrar General

No: 18240-74 of 2021/RG/GS Dated 29-05-2021

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court Wing, Srinagar.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Computers, High Court of J&K, Srinagar
7. Director, J&K State Judicial Academy, Moominabad Batamaloo, Srinagar
...for information and necessary action.
8. President, High Court Bar Association, Jammu/Srinagar
9. Joint Registrar (Judicial/Protocol) High Court Wing, Jammu/ Srinagar
10. Administrative Officer, Office of Advocate General, Srinagar
...for information and necessary action.
11. Central Project Coordinator, e-Courts, High Court of J&K, Srinagar for getting the same uploaded on the official website of the Hon'ble High Court.
12. Director Finance, High Court of J&K, Srinagar
13. Incharge Chief Librarian, High Court of J&K, Jammu/Srinagar for keeping up of the record of the same.
14. Order Book.


Registrar General